

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated: Guwahati, the 19th of June, 2024

This is for the information of all concerned that a Special Lok Adalat will be held under the aegis of the Hon'ble Supreme Court of India w.e.f. 29-07-2024 to 03-08-2024.

Learned Advocates are requested to provide the lists of cases (i.e., the case number and name of parties) which, in their knowledge, are pending before the Hon'ble Supreme Court and which are fit to be taken up for disposal in the Special Lok Adalat. The details be submitted to the Registry of the Principal Seat by **24-06-2024**.

By Order,


REGISTRAR GENERAL

Copy to:

- (i) The Registrars, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Permanent Bench, Yupia.

(He is requested to publish this Notice in the daily cause list and also circulate the same amongst all the Bar/Advocates Associations of his respective Bench/State).

- (ii) The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon/ Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup/ Kamrup(M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri/ West Karbi Anglong.

(He/she is requested to circulate this Notice amongst all the Bar/Advocates Associations of his/her respective Districts).


REGISTRAR GENERAL